

GOVERNMENT OF ASSAM
FINANCE DEPARTMENT
DISPUR::: GUWAHATI - 6

No. FSI 5/2005/Pl II/38

Dated: Dispur, the 20th December, 2016

OFFICE MEMORANDUM

Subject : Filling up of sanctioned vacant posts : Modification of OM No. FSI 5/2005/Vol VI/76 dated 30/03/2012 in respect of Gr. I, Gr. II and Gr. III posts.

In partial modification of the OM No. FSI 5/2005/Vol VI/76 dated 30/03/2012 issued by Finance Department wherein it is stated in para 2 that responsibility of issuing prior approval for filling up of the required numbers of Gr. I, II and III existing vacant posts of different categories, excluding posts of teachers of Elementary Schools and drivers was delegated to Administrative Departments. Now, it is decided that the Administrative Departments shall henceforth be allowed to recruit the newly created posts of Gr. I, II and III of different categories excluding the posts of teachers of Elementary Schools and drivers without prior approval of Finance Department. However, if the Departments do not fill up newly created posts for 2 years from the date of creation then the Departments have to take permission from the Finance (SIU) Department for filling up these newly created posts.

The other terms and conditions of the OM No. FSI 5/2005/Vol VI/76 dated 30th March, 2012 will remain same.

Sd/-(Simanta Thakuria, IAS)
Commissioner & Secretary to the Government of Assam
Finance Department

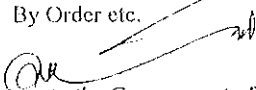
Memo No. FSI 5/2005/Pl II/38-A

Dated: Dispur, the 20th December, 2016

Copy for information etc. to:

1. The Commissioner & Secretary to Hon'ble Chief Minister, Assam, Dispur.
2. PS to all Hon'ble Ministers/Minister of State, Assam, Dispur.
3. The Staff Officer to the Chief Secretary to the Government of Assam, Dispur.
4. The Chairman, Assam Board of Revenue, Panbazar.
5. The Chairman, Assam Administrative Tribunal, Guwahati.
6. The Accountant General (A & E) Assam, Maidamgaon, Beltola, Guwahati.
7. The Registrar General, Gauhati High Court, Guwahati.
8. All addl Chief Secretaries/Principal Secretaries/Commissioner & Secretaries/Secretaries to the Government of Assam, Dispur.
9. The Commissioners of all Divisions.
10. All Heads of Departments/Deputy Commissioners/SDO(C)s/Treasury Officers/Principal Secretaries, Bodoland Territorial Council, Dima Hasao Autonomous Council, Karbi Anglong Autonomous Council.
11. The Joint Secretary to the Government of Assam, e-Governance Unit, Finance (Estt. B) Department, Dispur for his/her necessary action.

By Order etc.


Commissioner & Secretary to the Government of Assam
Finance Department